

**Annexure-2**

**Name of the corporate debtor: Hallmark Living Space Private Limited; Date of commencement of liquidation: 17.08.2018**

**List of stakeholders as on: 18.03.2021**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Hallmark Capital Private Limited	U65993 TN2008 PTC067 841	20.09.2018	20,36,633.00	11,12,507.00	unsecured	NA	0.0892	NA	NA	9,24,126.00	0.00	Subject to the objections raised in the legal notice dated 08th February 2018 issued by King and Partridge, advocates on behalf of Madison India Real Estate Fund
2.	Hallmark Infrastructure Private Limited	U45203 TN2005 PTC057 312	20.09.2018	14,54,74,997.00	11,72,98,834.00	unsecured	NA	9.4017	NA	NA	2,81,76,163.00	0.00	Subject to the objections raised in the legal notice dated 08th February 2018 issued by King and Partridge, advocates on behalf of Madison India Real Estate Fund

3.	Hallmark Infocity Private Limited	U72200 TN2008 PTC066 747	20.09.2018	7,96,30,752.00	3,53,12,050.00	unsecured	NA	2.8303	NA	NA	4,43,18,702.00	0.00	Subject to the objections raised in the legal notice dated 08th February 2018 issued by King and Partridge, advocates on behalf of Madison India Real Estate Fund
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